

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-102/ND/2021

IN THE MATTER OF:

M/s Super Medical AID

....Applicant

V/s

Medeor Hospital Ltd (Formely Known As Rockland Hospital Ltd)

....Respondent

SECTION

U/s SEC.9 IBC

Order delivered on 23.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

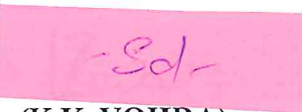
For the Applicant : Adv. Kunal Anand, Adv. Shalya Agarwal

For the Respondent :

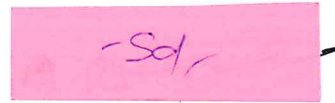
ORDER

Since the counsel is appearing through mobile, which is not permissible.

List on 25.03.2021.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)